NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No. 09/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M

Name of the Company		Shantinath Commercial Pvt.LtdVersus-Tantia Construction Ltd.		
Under Section		271-272		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	Sourojit Dasg Sanjay Kr.	gupta, Adv. ? Baid, Adv.]	Corporate Rebtor	Sourgit Garguete 95/14/17
2.	Kalsurchard Sunita Agard	licing Adv	chillow	SIMIT
3 .		ou Chandley, it a Barn, As		un Mahal- ex 5/11/17

ORDER

- Ld. Counsel for the financial creditors and the corporate debtor are present.
- Ld. Counsel for the corporate debtor has informed that winding up petitions are pending before the Hon'ble Calcutta High Court, wherein 15/12/2017 has been fixed for further

proceedings. Larger Bench's order has not come so far. Therefore, this proceeding is adjourned for hearing.

List on 02/01/2018 for hearing.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)